

TELECOM REGULATORY AUTHORITY OF INDIA

February 1 , 2005

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TELECOM REGULATORY AUTHORITY OF INDIA (TRAI) issued a Consultation Paper on 29th December 2004 on issues relating to Satellite Radio Service. The objective of the Consultation Paper was to obtain structured inputs on various issues related with Satellite Radio Policy. The Consultation Paper was also placed on TRAI's website [www.trai.gov.in] and it covered the following issues:

- 1) Rationale for Satellite Radio
- 2) Regulation and Monitoring
- 3) Licensing
- 4) Technical Considerations

Comments of the Stakeholders on the Consultation Paper were invited by 31st January, 2005.

2 Keeping in view of the importance of the issue and the need for wider participation of stakeholders in the consultation process, TRAI has decided to extend, the last date for sending comments on the Consultation Paper by 7 days. **The last date for sending comments by stakeholders will now be 7th February, 2005.**

3. Written comments on the Consultation Paper may be furnished to Secretary, TRAI by **7th February, 2005**. For any further clarification on the matter, Secretary TRAI or Advisor (B &CS) may be contacted at trai07@bol.net.in (Ph26167448) and rkacker@traigov.in (Ph 26713291) respectively.